

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2016 &
IA NOS. 06 & 902 OF 2018**

Dated: 29th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Maharashtra Eastern Grid Power Transmission
Company Ltd.**

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

...

Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava
Ms. Soumya Singh

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit Pargal

ORDER

As agreed by learned counsel appearing for both the parties, list the matter for further hearing on **24.08.2019.**

**(S.D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**